

(2) 10
CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA.No.335 of 2000

New Delhi, this 22nd day of August, 2000.

HON'BLE MR. KULDIP SINGH, MEMBER(J)
HON'BLE MRS. SHANTA SHAstry, MEMBER(A)

V.K.Julka
S/o Sh. Tilak Raj Julka
R/o GH 13/436 Paschim Vihar
New Delhi.

... Applicant

(By Advocate:Mrs. Sumedha Sharma)

versus

Union of India,
Through Secretary to the Govt. of India
and Director General,
Council of Scientific & Industrial Research
(CSIR) Anusandhan Bhawan
Rafi Marg
New Delhi.

... Respondent

(By Advocate:Mr. H.C. Sharma)

O R D E R (ORAL)

Hon'ble Mr. Kuldip Singh, M(J)

Learned counsel for the applicant submits
that the relief sought by the applicant has been
granted and therefore the OA has become infructuous.
He seeks permission to withdraw the OA.

The OA is dismissed as withdrawn.

L-f
(Mrs. Shanta Shastry)
Member(A)

Kuldip Singh
(Kuldip Singh)
Member(J)

dbc